

	Rajasthan	Gujarat	J & K	W. Bengal	Assam	Tripura
(b) Number out of them who have got ration cards (i)	Nil	11	Nil	Information not available	Nil	Information not available
(ii) enrolled themselves in voters lists	Nil	1	Nil		Nil	
(iii) acquired immovable property.	Nil	1	Nil		Nil	
(c) Action taken against infiltrants						
(d) deported	51	85	206	31456	1502	24624

Remarks :

Rajasthan The remaining infiltrants are either undergoing sentences or their cases are sub-judice.

Gujarat The remaining infiltrants are either under trial or awaiting deportation.

Assam Cases of some infiltrants are pending with the screening Committee and others untraced. Lock out notices have been issued.

Tripura 76 persons are presumed to have gone back to Bangladesh and one person is under trial.

J & K Out of the remaining 42 infiltrants, 13 are under trial, 5 are under investigation, 10 have been sentenced, 9 belong to miscellaneous category, six are under detention.

(iii) Agencies manning the borders are vigilant and push back the infiltrators as soon as they are detected.

**Production of Watches at H.M.T. Unit
Zainakot, Srinagar**

575. SHRI ABDUL RASHID KABULI : Will the Minister of INDUSTRY be pleased to state :

(a) the total production of watches by the H.M.T. Unit at Zainakot, Srinagar during 1982-83; and

(b) whether any steps are being envisaged for its expansion for increasing the employment opportunities ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :
(a) During 1982-83, H.M.T., Srinagar, produced 4.57 lakhs of watches.

(b) Expansion programme is already under implementation.